

**GOVERNMENT OF INDIA  
RAILWAYS  
LOK SABHA**

UNSTARRED QUESTION NO:4176  
ANSWERED ON:21.04.2005  
TRANSFER IN RAILWAYS  
Solanki Shri Bhupendrasinh Prabhatsinh

**Will the Minister of RAILWAYS be pleased to state:**

- (a) whether ban on transfer of elements in Sr. Scale and above from the Zonal Railways to Railway board have been implemented except in Security;
- (b) whether there is a proposal to bring the element of DIG from the Zonal Railways to Railway Board even after the Godhara Carnage;
- (c) the number of elements of Sr. Scale and above belonging to RPF/RPSF is under operation of Railway Board causing shortage of officers in the Zonal Railways; and
- (d) the time by which these elements are likely to be released for the officer of RPF/RPSF?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI R. VELU)

- (a) No, Sir. The ban on transfer of elements in Senior Scale and above to Board's office is applicable to Security Directorate also.
- (b) No, Sir.
- (c) No posts/ elements of Sr. Scale and above belonging to RPF/RPSF from the Railways are operated in Security Directorate of the Board's office.
- (d) Does not arise.